

(b) if so, the estimated quantity and valuation of the gas which is not being extracted and harnessed due to delay in allocation of CBM blocks?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Coal Bed Methane (CBM) resources are extracted from deeper coal deposits at depths more than 300-m to 1400-m whereas coal mining is undertaken at shallow depths upto 300-m.

In order to harness CBM potential in the country, the Government of India has awarded 33 CBM blocks under 4 rounds of CBM bidding and nomination basis. Total prognosticated CBM resources for 33 awarded blocks is about 63.3 TCF (1792.43 BCM) of which so far, 9.9 TCF (280.8 BCM) has been established as Gas-In-Place (GIP). As on date, 8 CBM blocks have entered in Development Phase. 5 blocks are in exploration phase and, for 4 CBM blocks, grant of PEL from State Government is awaited. 16 CBM blocks are relinquished/under relinquishment.

**Illegal trade of petroleum products due to price
difference among States**

2356. DR. T.N. SEEMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the State/product-wise rates of petroleum products such as petrol, diesel, CNG, LPG etc. including taxes/duties;

(b) whether the differences in prices of petroleum products amongst various States leads to illegal trade of petroleum products from neighbouring States;

(c) if so, the list of stakeholders and the responsible authorities involved in checking the black marketing of petroleum products along with the role played by the Central Government in this regard; and

(d) the other steps taken by Government in this regard including maintaining uniform prices of all petroleum products across the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The current Retail Selling Price (RSP) of Petrol and Diesel [as per Indian Oil Corporation Limited (IOCL)] and Subsidized Domestic LPG at all State/UT capitals are given in the Statement (*See below*).

As regards CNG, the price of CNG is fixed by the concerned City Gas Distribution (CGD) entities under the Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006.

(b) and (c) IOCL has informed that the possibility of diverting petroleum products such as Petrol, Diesel by unscrupulous elements to derive monetary benefit especially in the border areas of States cannot be ruled out due to the price differential existing in different States. IOCL has further informed that they have a robust system in place to check irregularities/malpractices. In case of any irregularities, action is taken as per the provisions of Marketing Discipline Guidelines (MDG). The MDG has provisions to take punitive action against erring dealers found indulging in irregularities/malpractices including unauthorized purchase/sale/exchange of Petrol/Diesel.

(d) The basic price of Petrol and Diesel and Excise Duty levied thereon by the Central Government is uniform across the country. However, the final prices vary from market to market mainly due to changes in State level VAT/ Sales tax and local freight/delivery charges/levies etc.

Statement

*Retail Selling Price of Petrol, Diesel and Subsidized Domestic LPG
at State/UT Capital/City*

(As on 01.03.2015)

State/UT	Capital/City	Petrol	Diesel	Subsidized Domestic LPG
		₹/Litre		₹/Cyl.
1	2	3	4	5
Andaman and Nicobar Islands	Port Blair	54.12	47.60	440.00
Andhra Pradesh	Hyderabad	68.23	56.21	444.50
Arunachal Pradesh	Itanagar	60.04	49.42	441.00
Assam	Guwahati	63.04	52.18	417.50
Bihar	Patna	67.63	55.26	441.50
Chandigarh	Chandigarh	61.52	49.42	426.00
Chhattisgarh	Raipur	62.30	54.98	421.50
NCT of Delhi	Delhi	60.49	49.71	417.00
Goa	Panjim	55.33	53.96	426.50
Gujarat	Gandhinagar	63.87	55.41	427.00
Haryana	Ambala	63.60	49.57	423.50

1	2	3	4	5
Himachal Pradesh	Shimla	64.77	50.13	435.50
Jammu and Kashmir	Srinagar	66.32	53.14	435.00
Jharkhand	Ranchi	62.11	54.85	445.00
Karnataka	Bengaluru	66.18	54.06	425.00
Kerala	Thiruvananthapuram	66.60	55.55	446.00
Madhya Pradesh	Bhopal	66.76	56.92	457.00
Maharashtra	Mumbai	68.14	57.08	452.00
Manipur	Imphal	59.68	49.68	446.50
Meghalaya	Shillong	60.65	50.19	424.50
Mizoram	Aizwal	59.64	49.10	430.00
Nagaland	Kohima	60.50	49.53	446.00
Odisha	Bhubaneswar	62.18	54.83	430.50
Panjab	Jalandhar	67.03	49.52	437.00
Puducherry	Puducherry	60.13	52.12	400.50
Rajasthan	Jaipur	65.91	54.79	420.00
Sikkim	Gangtok	66.10	53.99	435.00
Tamil Nadu	Chennai	63.31	52.92	404.50
Tripura	Agartala	59.49	49.54	423.50
Uttar Pradesh	Lucknow	67.35	54.72	437.00
Uttarakhand	Dehradun	63.65	54.78	437.50
West Bengal	Kolkata	67.92	54.29	419.00

Source: IOCL.

Guidelines for identification of rural areas for LPG connection

2357. SHRI C.M. RAMESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is following any separate guidelines/special criteria for identifying a particular area as a rural area in order to give LPG connection;

(b) if so, the details of areas which are identified by Government as rural area; and

(c) the details of LPG connection given in those rural areas, so far?